

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:114
ANSWERED ON:22.11.2012
PENDING RAPE CASES
Acharia Shri Basudeb;Bauri Smt. Susmita

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the details of number of rape cases in various High Courts and Supreme Court pending all over the country till date, State-wise; and

(b) the details of number of cases disposed off till date?

Answer

MINISTER OF LAW AND JUSTICE (DR.ASHWANI KUMAR)

(a) & (b): Information is being collected and will be laid on the Table of the House.